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Mr. Speaker: How many mills are there?

Shri Kanungo: About half a dozen were doing it. Now it is only bulk dyeing that is given to those mills where those facilities are available and are not available elsewhere

## Export of Monkeys

Dr. Ram Snbhag Singh: Shri Ganpati Ram: Shri Bhakt Darshan; \*623. < Shri Naidurgker: Shri Naushir Bharucha: Shri P. R. Patel: Shri Wodeyar:

Will the Minister of Commerce and industry be pleased to state:

- (a) the number of licensees who export monkeys;
- (b) whether Government are inviting more traders to grant licences for the export of monkeys in the near future:
- (c) whether Government are aware that there is considerable resentment among the public at the horrible conditions to which these monkeys are subjected to during transit;
- (d) if so, the steps Government propose to take in the matter;
- (e) whether it is a fact that some prominent institutions like the World Coalition Against Vivisection' have requested the Government of India to put a ban on the export of monkeys from India; and
- (f) if so, the action proposed to be taken thereon?

The Minister of Commerce (Shri Kanungo): (a) The number used to be twenty but it has recently bees reduced to four

- (b) No. Sir
- (c) and (d) Some representations were received Suitable regulations have now been evolved and enforced

secure humane treatment to monkeys during transit

Oral Answers

- (e) Yes, Sir
- (f) Government do not propose to ban the export of monkeys. But every effort is made to minimise pain and suffering

Dr. Ram Subhag Singh: May I know whether the SPCA has given any suggestion in this regard?

Shri Kanungo: Some societies have asked for a total banning of use of monkeys for research purposes. This matter has been gone into by the Government of India in its Health department along with the Governments of importing countries and research institutions of repute, and the fact of the matter is that this particular variety of monkey is necessary to further research on polio vaccine which is in a stage where success is imminent

Dr. Ram Snbhag Singh: My question was whether the Society for the Prevention of Cruelty to Animals, over which the Defence Minister presides, had given any suggestion in regard to this matter

Shri Kanungo: No, but the regulations which have been framed are more than any other society could offer

Dr. Sushila Nayar: Is it a fact that the SPCA has sent a strong protest against the very inhuman conditions in which the monkeys are exported, and it has also sent a very detailed note as to what should be done, to the Chief Commissioner of Delhi to be forwarded to the Government of India?

Shri Kanunge: I do not know when it has been received, but the point is that the regulations which have been worked out are considered adequate by all health and other authorities

श्री भक्त दर्शन : न्या में जान सकता ह कि इन बन्दरों को पकड़ने के लिए केवल हमारे देश पर ही क्यो कृपा दृष्टि की पई है ?

क्या बाकी सारे ससार के बन्दर समाप्त हो गए हैं या हमारे देश के हैं बन्दरों में कौनसी ऐसी विशेषतायें हैं कि इन्हीं को बाहर मेंजा जाता है ?

बारेशच्य तथ उद्योग मंत्री (श्री मुरारशी देशाई) बात सही है कि इस देश में ही ये बन्दर मिलते हैं, और जगहो पर नहीं मिलते हैं, इसी लिए और जगहों से नहीं लाय जा सकते हैं। सिर्फ अफीका में कुछ ऐसे बन्दर ह लेकिन वहा के बन्दरों के ऊपर यैलों फीवर का बिल्कुल कोई असर नहीं होता है इसलिए वे काम में नहीं बा सकते हैं। इसलिए यहा के बन्दर वहा कोम में माते हैं और यहा के बन्दर वहा भेजे जाते हैं।

Shri P. K. Deo: Is it a fact that out of the 4 firms who have been granted permits, 3 are foreign firms?

Shri Morarji Desai: Yes

Shri Pattabhi Raman: I saw monkeys myself in Hyderabad being packed like sardines Will Government issue suitable instructions to the railway authorities not to allow packing m such cruel conditions, the boxes being left m the sunshine for hours?

Shri Moraril Desai: Now they are taken by air There are regulations prescribed to see that such cruelty is not perpetrated

Dr. Ram Subhag Singh: The Government set up a Committee to study these matters, about 1-1|2 or 2 years ago May I know whether that Committee has been doing anything m this regard or is it sitting idle?

Shri Kanungo: There is no Committee appointed by the Government on this subject, except inter-departmental discussions

Mr. Speaker: Next question.

पश्चित वृत्र नारायका "बतेका" : वन्दरी को बाहिर वेजमे का जहां तक सम्बन्ध है Mr. Speaker: The hon. Member is late He must have risen along with others

## **Dock Workers**

\*624. Shri Tangamani: Will the Minister of Labour and Employment be pleased to state

- (a) whether Government propose to introduce a scheme to decasualise unregistered coal and ore workers m various ports,
- (b) whether casual labour is employed daily under Madras Dock Labour Board, and
- (c) whether Government propose to direct the Madras Dock Labour Board to decasualise their casual labour according to the scheme?

The Deputy Minister of Labour (Shri Abid Ali). (a) Not at present

- (b) Yes
- (c) No The Board is competent to consider this

Shri Tangamani: In view of the fact that the draft was submitted as early as December 1956 and amendments have been submitted by the Unions, may we know when this scheme is going to be implemented in all or some of the major ports?

Shri Abid Ali. The listing of the scheme so far as notification from Government was concerned, was published on 27th July 1957

Shri Tangamani: In view of the fact that in the Vasist Committee's Report, there is an observation (on page 116) referring to casual labour that 'this is not a very satisfactory feature', may we know whether at least in the Madras port, the question of employing casual labour will be stopped as soon as possible?

Shri Abid Ali: Casual labour is employed whenever it is very necessary during peak periods But the